

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00099-119/2017 IN ORIGINAL APPLICATION NO.809-
831/2013**

DATED THIS THE 26th DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

1. Dr. M.G. Shivakumar Babu,
S/o Late T. Gangaiah,
Aged about 55 years,
Chief Medical officer,
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
2. Dr. Sudhamani. K,
D/o K. Ramesh Kamath,
Aged about 63 years,
Retired Chief Medical officer,
Employees' State Insurance Corporation,
Residing at No.1 C Himagiri Apartments,
4th Main, 15th Cross, Malleshwaram,
Bengaluru- 560 010.
3. Dr. P. Leelavathi,
W/o Dr. Dhruvaraj,
Aged about 61 years,
Retired Chief Medical officer,
Employees' State Insurance Corporation,
Residing at No.9, 4th Cross,
Victoria Layout,
Bengaluru- 560 047.
4. Dr. Srinivasaiah,
S/o Mudalappa,
Aged about 60 years,
Chief Medical officer,
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
5. Dr. C. Asha,
W/o M.K. Ramamurthy,
Aged about 62 years,
Retired Chief Medical officer,

Employees' State Insurance Corporation,
Residing at No.35, 'Smruthi',
6E Main Road, West of Chord Road,
II Phase, II Stage,
Bengaluru- 560 086.

6. Dr. N. Gangadharaiah,
S/o Narasimhaiah,
Aged about 62 years,
Retired Chief Medical officer,
Employees' State Insurance Corporation,
Residing at No.49, M.P. Layout,
II Cross, Chikkasandra,
Sapthagiri Engineering College Road,
Bengaluru- 560 057.
7. Dr. Prabhu Das,
S/o Esaiah,
Aged about 56 years,
Insurance Medical officer (Grade-I),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
8. Dr. G.A. Latha,
W/o Dr. Satyan B.R,
Aged about 59 years,
Insurance Medical officer (Grade-I),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
9. Dr. Mayadevi D.K.
W/o Sarvottam Swamy,
Aged about 51 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
10. Dr. J.C. Panchasheelan,
S/o Channabasappa. A,
Aged about 61 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
11. Dr. Nagaraj A. Kagali.
S/o Late A.T. Kagali,

Aged about 55 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.

12. Dr. Narayanaswamy.T
S/o Thimma Shetty,
Aged about 55 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
13. Dr. S.T. Rajappa,
S/o Thimmaiah,
Aged about 57 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
14. Dr. N. Lakshminarayana,
S/o Late P. Narayanaswamy,
Aged about 59 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
15. Dr. R. Narasimha Murthy,
S/o Ramaiah,
Aged about 59 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
16. Dr. Ashok Kumar,
S/o A.K. Appukuttan,
Aged about 55 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
17. Dr. T.V. Giri,
S/o T.V. Venkateshaiah,
Aged about 54 years,
Insurance Medical officer (Grade-I),

Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.

18. Dr. T.S. Muralidhar,
S/o T.M. Sathyanarayan Shetty,
Aged about 52 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
19. Dr. Salma Jabeen,
W/o Dr. H.T. Hussain,
Aged about 45 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
20. Dr. S. Triveni,
S/o Satish Kumar,
Aged about 44 years,
Dental Surgeon,
Insurance Medical officer (Grade-I),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.
21. Dr. Kumar H.C,
S/o Late H. Chandrasekhar,
Aged about 45 years,
Insurance Medical officer (Grade-II),
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar,
Bangalore- 560 010.Petitioners

(By Advocate Shri. Raghavendra G.Gayathri)

Vs.

1. Smt M. Sathiyavathi, IAS,
Secretary to Union of India,
Department of Labour and Employment,
No.110, Shrama Shakti Bhavan,
Rafi Marg, New Delhi – 110 001.
2. Sri Raj Kumar, IAS,
Director General,
Employees' State Insurance Corporation,

Panchadeep Bhavan,
CIG Marg, New Delhi: 110 002

3. Dr. Kumar,
Director,
Directorate of ESI Scheme,
Model Hospital,
Rajajinagar II Block,
Bengaluru- 560 010.
4. Sri Amlan Aditya Biswas, IAS,
Secretary to Government,
Labour Department,
Karnataka Government Secretariat,
Bengaluru- 560 001.Respondents

(By Advocate Shri.M.V.Rao)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Shri M.V.Rao filed reply indicating that the benefits sought for by the applicant is paid off. Shri Raghavendra G.Gayathri submits that there is something else remaininig in it. We will grant him liberty to challenge it in appropriate time. As it appears that the substantial portion of the relief has been granted to him, if some minor portion is yet to be granted, we will grant liberty to challenge it in a fresh OA. The CP is dismissed. Notices are discharged. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP.No.99-119/2017(OA.No.809-831/13)

Annexure-C1: Certified copy of order dated 16.10.2015 in OA.No. 809- 831/2013.

Annexure-C2: Copy of order dated 9.2.2017 in WP.No. 1596/2017 & WP.No. 5760- 81/2017.

Annexure-C3: Representations of petitioners dated 31.10.2015.

Annexures with reply statement:

Annexure-R1: Office letter dtd.13.4.2018

Annexure-R2: Office letter dtd.14.5.2018

Annexure-R3: Office letter dtd.6.6.2018

Annexure-R4: Office letter dtd.20.6.2018

Annexure-R5: Office letter dtd.5.7.2018

Annexure-R6: A.G's letter dtd.9.7.2018

Annexure-R7: Office letter dtd.18.7.2018

Annexure-R8: Office letter dtd.6.8.2018

Annexure-R9: Office letter dtd.6.8.2018

Annexure-R10: A.G's letter dtd.17.8.2018

Annexure-R11: Office letter dtd.24.8.2018

Annexure-R12: Office letter dtd.12.9.2018

Annexure-R13: Office letter dtd.12.9.2018

Annexure-R14: Office letter dtd.24.9.2018

Annexure-R15: A.G's letter dtd.27.9.2018

Annexure-R16: Office letter dtd.4.10.2018

Annexure-R17: Office letter dtd.29.11.2018

Annexures with rejoinder:

-NIL-

Annexures with additional reply:

Annexure-R1: Office letter dtd.8.11.2018

Annexure-R2: E-mail dtd.6.11.2018

Annexure-R3: Office letter dtd.14.5.2018

Annexure-R4: Office letter dtd.25.7.2018

Annexure-R5: Details of disbursement

Annexures with rejoinder:

Annexure-A6 to 12: Proforma of pay fixation

Annexure-A13 to 22: Representation submitted by the complainants to respondents

Annexure-A23: Copy of the official memorandum dtd.29.10.2008
